

(1)	(2)	(3)	(4)	(5)
	Orissa	N.S.		99.15 per quintal
	West Bengal	1973-74		113.50 per quintal
		1976-77		163.91 per quintal@@
1977-78	Assam	N.S.	Improved	98.63 per quintal
	Bihar	N.S.	Local	1130.00 per hectare
			Improved	2060.00 per hectare
	Orissa	N.S.		Around 135.00 to 140.00 per quintal
	West Bengal	1966-77		163.91 per quintal
1977-79	Assam	N.S.	Traditional	163.00 per quintal
			Improved	112.40 per quintal
	Bihar	N.S.	Local	1125.00 per hectare
			Improved	2000.00 per hectare
	Orissa	N.S.		144.00 per quintal
	West Bengal	1976-77		197.73 per quintal
		1977-78		344.34 per quintal

@ @ Estimates by the West Bengal Government keeping the physical inputs same as in 1973-74.

#### Central Government buildings in major cities

4591. SHRI VIJAYKUMAR N. PATIL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what is the number of Central Government Buildings located in the major cities;

(b) the amount allotted for repair of these buildings for the last three years and the criteria for allotment of funds;

(c) whether the Government are aware of the fact that quite a large number of Central Government buildings in the states are in a utter state of disrepair and whether the authorities have sought more funds for carry-

ing out the repairs and details thereof; and

(d) what action has been taken by the Government for grant of more funds to carry out repairs/major repairs and on the proposals for construction of new buildings/extension of the existing buildings?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

(c) Instructions have been issued to C.P.W.D. to do white-washing and color-washing every alternate years and painting of doors and windows every third year to keep buildings in proper shape.

(d) During 1978-79 additional funds to the extent of Rs. 65 lakhs have been provided over the revised estimates of 1977-78 for the repairs and special repairs of the residential/non-residential buildings.

As regards the new buildings the funds allocated are also being increased every year. For the General Pool accommodation Rs. 18 crores were provided in 1977-78 whereas during the current financial year Rs. 26 crores have been provided.

#### Restoration of Education in State List

4592. SHRIMATI PARVATHI KRISHNAN;

SHRI P. K. KODIYAN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether a meeting of the State Education Ministers sponsored by West Bengal Government has made a strong plea for restoring education to the State List; and

(b) if so, who are the ministers who attended the conference and what is the Union Government's reaction to the demand made thereon?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) A conference of Education Ministers of States and Union Territories was convened by the West Bengal Government on 27th July 1978 in Calcutta. The resolution adopted at the Conference indicates that while differing views prevailed, the consensus of the Conference was in favour of transfer of education to the State List.

(b) The Ministers of Education of Andhra Pradesh, Bihar, Haryana, Madhya Pradesh, Manipur, Punjab, Tamil Nadu, Tripura and West Bengal, including the Chief Minister of Meghalaya and the Development Commissioner of Arunachal Pradesh attended the Conference.

The Constitution (Forty-fifth Amendment) Bill, 1978 seeks, *inter-alia* to restore to Education the position as it obtained prior to the Constitution (Forty-Second Amendment) Act, 1976, and hence no further action is called for.

#### Offices and Godowns of Central Board of Secondary Education

4593. SHRI RAMANAND TIWARY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the offices and godowns of the Central Board of Secondary Education are situated in the rented buildings;

(b) if so, the full details thereof, and the monthly and annual rent being paid for each building separately;

(c) the total amount paid by Board so far as rent and whether Government have made available any plot for the Board for its own buildings;

(d) if so, the location, area and price thereof and the action taken or proposed to be taken by Government for the construction of Board's own building especially in view of huge amount being paid as rent by Board; and

(e) the reasons for delay for not constructing Board's own building so far?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) A statement is attached.

(c) Rs. 17,73,000 from the year 1962 to date.

A plot of land measuring about 0.258 acre was allotted by the Land and Development Office in the Institutional area Rouse Avenue on 9-7-1969, but possession of the land has not yet been given to the Board, by the Land and Development Office.